



കേരള ഗസറ്റ് KERALA GAZETTE

ആധികാരികമായി പ്രസിദ്ധപ്പെടുത്തുന്നത്
PUBLISHED BY AUTHORITY

വാല്യം 7 Vol. VII	തിരുവനന്തപുരം, ചൊവ്വ Thiruvananthapuram, Tuesday	2018 ആഗസ്റ്റ് 21 21st August 2018	നമ്പർ No. } 34
		1194 ചിങ്ങം 5 5th Chingam 1194	
		1940 ശ്രാവണം 30 30th Sravana 1940	

PART IV

Private Advertisements and Miscellaneous Notifications

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Prakasan. P. V, 'Nandhavanam', Near Holy Cross L. P. School, Palappur, Vellayani P. O., Thiruvananthapuram Taluk, Thiruvananthapuram District, Pin-695 522, holder of S. S. L. C. Book No. F 055537 with Register No. 399581 of March 1986, and presently working as Accountant in the Office of Principal Chief Controller of Accounts, Central Board of Direct Taxes, Zonal Accounts Office, Thiruvananthapuram, have changed my signature as shown below:

Old Signature :

New Signature :

This change will come into effect in all records related to me.

Vellayani,
27-6-2018.

PRAKASAN. P. V

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Sabir Rahman, Pallivadakkathil House, R.P.C. P.O., Mundakayam, Kanjirappally Taluk, Kottayam District-686 513, holder of S.S.L.C. Book No. E 011370 with Register No. 124239 of March 1984 and presently working as AFO, Veterinary Sub Centre, Kanayankavayal under Veterinary Hospital, Peruvanthanam, Idukki District have changed my signature as shown below:

Old Signature :

New Signature :

This change will come into effect in all records related to me.

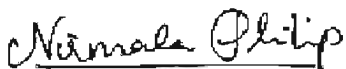
Mundakayam,
28-6-2018.

SABIR RAHMAN

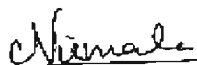
NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Nirmala Philip, Thoppil House, Chuttupadukara House, Edappally, Ernakulam District, Pin-682 024, holder of S.S.L.C. No. E 465754 with Register No. 328232 of March 2005, Higher Secondary Examination (Class XII) Certificate No. HSE 214815 with Register No. 3105117 of March 2007 issued from Board of Higher Secondary Examination Kerala, Bachelor of Engineering Degree Certificate with Register No. 07AD072 of March 2012 dated 4th August 2012 issued from Karunya University, Coimbatore, Tamil Nadu, Driving Licence No. 7/1913/2017 dated 3-3-2017 issued by Asst. LA, Ernakulam, Marriage Certificate No. 2015/1578 dated 22-8-2015 with Registration No. Marriage/2015/1578 date of Registration 22-8-2015 issued from Corporation of Kochi, also known as Nirmala George in the Aadhaar Card No. issued from Unique Identification Authority of India, in the Election Identity Card No. WYU0247536 dated 9-1-2016 issued by Electoral Registration Officer, Thrikkakara Assembly Constituency, in the PAN Card No. CHXPP6746E issued from Income Tax Department Govt. of India, in the Passport No. P2098027 date of issue 1-7-2016 issued by Regional Passport Officer, Cochin is one and the same person. Hereafter I will be known by the name Nirmala George only and have changed my signature as shown below:

Old Signature:



New Signature:



This change will come into effect in all records related to me.

Edappally,
2-7-2018.

NIRMALA PHILIP

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Jaimon Joy, Ethalil House, XIX/220, Vattakkattupady, Iringol P. O., Kunnathunadu, Ernakulam District, Pin-683 543, holder of Extract of Admission Register with Admission No. 6867 date of Admission 6-7-1992 issued by Headmistress, Govt. High School, Parappa, in the Ration Card No. 1738098498 dated 15-3-2017 issued by Taluk Supply Officer, Kunnathunadu, also known as Jaimon in the Election Identity Card No. GQT1642917 dated 6-3-2006 issued by Electoral Registration Officer, Perumbavoor LA Constituency is one and the same person. I have embraced Islam Religion from Christian Cheramar Community as per Discharge Certificate No. 6593 dated 14-8-2017 renewal on 24-2-2018 issued from Therbiyathul Islam Sabha, Calicut with a new name

Muhammed Jaleel. Hereafter I will be a member of Islam Religion and will be known by the name Muhammed Jaleel only and have changed my signature as shown below:

Old Signature:



New Signature:



These changes will come into effect in all records related to me.

Perumbavoor,
4-7-2018.

JAIMON JOY

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Jilse.T.B, Therivila House, Koduvazhanga, Neericode P. O., Ernakulam District, Pin-683 511, holder of S.S.L.C. No. K-344698 with Register No. 371818 of March 2010, have changed my signature as shown below:

Old Signature:



New Signature:



This change will come into effect in all records related to me.

Koduvazhanga,
3-7-2018.

JILSE. T. B

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that, I, Gulamnabiazad. K. P, JSB Crystal Home, Akathethara P. O., Palakkad Taluk, Palakkad-678 008, now working as Clerk in the Revenue Divisional Office, Land Revenue, Palakkad and holder of S.S.L.C. C.No. 511564 with Register No. 480650 of March 2003, in the Higher Secondary Examination Certificate No. HSE 594865 with Reg. No. 2226908 of March 2006, in the Certificate No. HSE 0228326 with Register No. 2226908 of June 2006 (SAY) both the above Certificates issued from Board of Higher Secondary Examination, Government of Kerala, in the Ration Card No. 1948034428 (Sl. No. 2) dated 15-3-2017 issued by the Taluk Supply Officer, Ottappalam, also known as Gulamnabi Azad K. P in the Higher Secondary Examination Certificate No. HSE 0101821 with Register No. 1708869 of March 2005 issued from Board of Higher Secondary Examination, Government of Kerala, known as Gulam Nabi Azad K. P in the Aadhaar Card No. dated 7-9-2013 issued from UIDAI, Government of India, in the Election Identity Card No. FTR1822550 dated 17-4-2013 issued by the Electoral

Registration Officer, Shoranur LA Constituency, and as Gulam Nabi Azad in the PAN Card No. BCLPA1927N issued from Income Tax Department, Government of India is one and the same person. I have embraced Christian Religion from Islam, Muslim Community Vide Baptism Certificate 10/2013 dated 20-4-2018 issued from St. Joseph's Forane Church, Thottakkara P. O., Ottapalam with a new name Alex. K. P. Hereafter I will be a member of Christian Religion and will be known by the name Alex. K.P and have changed my signature as shown below:

Old Signature:



New Signature:



The above changes will come into effect in all records related to me.

Akathethara,
28-6-2018.

GULAMNABIAZAD. K. P

NOTIFICATION

I, Smitha. P. U, Smitha Bhavan, Erepoovathoor, Manchavilakom P. O., Kollayil, Neyyattinkara Taluk, Thiruvananthapuram District, Pin-695 503, do hereby notify for the information of all authorities concerned and the public that my Community which is wrongly entered as Christian, SIUC in my S.S.L.C. No. H 454230 with Register No. 537576 of March 2008, is corrected as Christian, SIUC Nadar vide Certificate No. A6/25363/18/K.Dis., dated 18-6-2018, issued by the Tahsildar, Neyyattinkara Taluk.

This correction will come into effect in all records related to me.

Manchavilakom,
21-6-2018.

SMITHA. P. U

NOTIFICATION

I, Subinlal. P. S, Pallivila Veedu, Karumanoor, Parassala P. O., Neyyattinkara Taluk, Thiruvananthapuram District, Pin-695 502, do hereby notify for the information of all authorities concerned and the public that my Community which is wrongly entered as Hindu, Sambavar in my S.S.L.C. No. H 498266 with Register No. 542974 of March 2008, is corrected as Christian, Sambavar vide Certificate No. A6/20304/18/K.Dis., dated 19-4-2018, issued by the Tahsildar, Neyyattinkara Taluk.

This correction will come into effect in all records related to me.

Parassala,
14-6-2018.

SUBINILAL. P. S

NOTIFICATION

I, Susha. V. S, Valanvila Puthen Veedu, Vattavila, Kottukal P. O., Neyyattinkara Taluk, Thiruvananthapuram District, Pin-695 501, do hereby notify for the information of all authorities concerned and the public that my Community which is wrongly entered as Hindu, Nadar in my S.S.L.C. No. B 481493 with Register No. 670039 of March 2001, is corrected as Christian, Latin Catholic vide Certificate No. A6/23564/18/K.Dis., dated 21-5-2018, issued by the Tahsildar, Neyyattinkara Taluk.

This correction will come into effect in all records related to me.

Kottukal,
21-6-2018.

SUSHA. V. S

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, V. Prasanna, Pandimammoodu Roadarikathu Veedu, Kottanoorkonam, Kudayal P. O., Neyyattinkara Taluk, Thiruvananthapuram District, Pin-695 505, holder of Extract of School Admission Register with Admission No. 1268, date of Admission 15-5-1974, issued from Government Boy's High School, Kamukinkode, have embraced Hinduism from Christian, Cheramar Community as per Suddhi Certificate No. 28030/018, dated 25-6-2018 issued from Aryasamaj, Thiruvananthapuram with the same name. Hereafter I will be a member of Hindu, Cheramar Community.

This change will come into effect in all records related to me.

Kudayal,
27-6-2018.

V. PRASANNA

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, S. V. Priya, Sarath Nivas, Perumpazhuthoor P. O., Neyyattinkara Taluk, Thiruvananthapuram District, Pin-695 126, holder of Transfer Certificate Serial No. 213/2001-02 with Admission No. 6430, dated 6-6-2001, issued from St. Joseph's Higher Secondary School, Trituapuram, Kuzhithurai, Tamil Nadu, have embraced Hinduism from Christian, Ayyanavar Community as per Suddhi Certificate No. 28047/018, dated 28-6-2018, issued from Aryasamaj, Thiruvananthapuram with the same name. Hereafter I will be a member of Hindu, Ayyanavar Community.

This change will come into effect in all records related to me.

Perumpazhuthoor,
28-6-2018.

S. V. PRIYA

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Padmajith Sindhu. J. S, J. P Nivas, Pulinkudi, Mulloor P. O., Neyyattinkara Taluk, Thiruvananthapuram District, Pin-695 521, holder of S.S.L.C. No. K 391671 with Register No. 432402 of March 1998; Higher Secondary Examination (Class XII) Certificate Sl. No. AII 63972 with Register No. 3064 of March 2000, issued from Board of Higher Secondary Examination, Government of Kerala; Electoral Identity Card No. GPL1765767, dated 22-4-2016, issued by the Electoral Registration Officer, Kovalam Assembly Constituency; Aadhaar No. xxxxxxxxxxxxxx, issued from Unique Identification Authority of India; Permanent Account No. DXXPP3038L, issued from Income Tax Department, Government of India, have changed my name as Jayasree. J. S and will sign accordingly.

This change will come into effect in all records related to me.

Mulloor,
29-6-2018.

PADMAJITH SINDHU. J. S

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Steaphen. A, Ozhukupara Veedu, Maruthummoodu, Pandalakode P. O., Vattappara, Thiruvananthapuram Taluk, Thiruvananthapuram District, Pin-695 028, holder of S.S.L.C. Duplicate Book No. AD 414728 with Register No. 445556 of March 1981, also known as Steaphen in the Ration Card No. 1103002975 (Sl. No. 2), dated 15-3-2017, issued by the Taluk Supply Officer, Thiruvananthapuram and known as Stephan in the Electoral Identity Card No. BLD2045193, dated 10-3-2006, issued by the Electoral Registration Officer, Aluva LA Constituency, is one and the same person. I have embraced Hinduism from Christian, Cheramar Community as per Suddhi Certificate No. 27638/017, dated 24-10-2017, issued from Aryasamaj, Thiruvananthapuram with a new name Baby . A. Hereafter I will be a member of Hindu, Cheramar Community and will be known by the name Baby . A and will sign accordingly.

This change will come into effect in all records related to me.

Pandalakode,
19-6-2018.

STEAPHEN. A

NOTIFICATION

I, Sandhya. O. G, Puthuveedu, Mavarthalakonam, House No. 2563, Edavacode, Sreekariyam P. O., Thiruvananthapuram Taluk, Thiruvananthapuram District, Pin-695 017, do hereby notify for the information of all authorities concerned and the public that my minor daughter Meenakshy. S, whose Community which is wrongly entered in her S.S.L.C. No. R 503331 with Register No. 653072 of March 2016 as Hindu, Mannan is corrected as Hindu, Veluthedathu Nair vide Certificate No. A5-30564/18, dated 12-6-2018, issued by the Tahsildar, Thiruvananthapuram Taluk.

This correction will come into effect in all records related to her.

Sreekariyam,
26-6-2018.

SANDHYA. O. G

NOTIFICATION

I, Raju. C, 'Sivapadham', TC 18/1716/3, Plavila, Thirumala P. O., Thiruvananthapuram Taluk, Thiruvananthapuram District, Pin-695 006, do hereby notify for the information of all authorities concerned and the public that my Community which is wrongly entered as Hindu, Vanibhan in my S.S.L.C. Duplicate Book No. AD 405172 with Register No. 381221 of March 1980, is corrected as Hindu, Vanika-Vaisya vide Certificate No. A5-32906/18, dated 27-6-2018, issued by the Tahsildar, Thiruvananthapuram Taluk.

This correction will come into effect in all records related to me.

Thirumala,
29-6-2018.

RAJU. C

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Akhil Kumar. J, Akhil Bhavan, Panchirakuzhy, Valiyara, Vellanad P. O., Nedumangad Taluk, Thiruvananthapuram District, Pin-695 543, holder of S.S.L.C. No. Q 040425 with Register No. 108965 of March 2015, also known as Akhilkumar in the Aadhaar No. xxxxxxxxxxxxxx, issued from Unique Identification Authority of India and known as Rakeshkumar in the Ration Card No. 1105021413 (Sl. No. 2), dated 15-3-2017, issued by the Taluk Supply Officer, Nedumangad, is one and the same person. Hereafter I will be known by the name Akhil Kumar. J only.

This change will come into effect in all records related to me.

Vellanad,
7-6-2018.

AKHIL KUMAR. J

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Babu. S, Bethel House, Edinjar P. O., Peringammala (V ia), Nedumangad Taluk, Thiruvananthapuram District, Pin-695 563, holder of S.S.L.C. Book No. E 325080 with Register No. 128908 of March 1985, also known as S. L. Babu in the Aadhaar No. xxxxxxxxxxxx, issued from Unique Identification Authority of India; Electoral Identity Card No. DPY1152792, dated 16-11-2000, issued by the Electoral Registration Officer, Vamanapuram LA Constituency; Persons with Disabilities Identity Card No. TVM MR00810218, dated 19-11-2010, issued from Social Welfare Department, Government of Kerala; Permanent Account No. CNJPB6729B, issued from Income Tax Department, Government of India and known as Babu in the Birth Certificate with Registration No. 3203/98, date of Registration 10-7-1998, issued from Corporation of Thiruvananthapuram, of my son Libin B. Babu, is one and the same person. Hereafter I will be known by the name S. L. Babu only and will sign accordingly .

This change will come into effect in all records related to me.

Edinjar,
20-6-2018.

BABU. S

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Christudas. E, Punnamoottu Vilakathu Veedu, Puthukkulangara P. O., Nedumangad Taluk, Thiruvananthapuram District, Pin-695 541, holder of S.S.L.C. Book No. B 380671 with Register No. 109756 of March 1991, also known as E. Christudas in the Aadhaar No. xxxxxxxxxxxx, issued from Unique Identification Authority of India, known as Christudas in the Ration Card No. 1105013885 (Sl. No. 2), dated 15-3-2017, issued by the Taluk Supply Officer, Nedumangad; Electoral Identity Card No. KL/19/132/252592, dated 18-9-1998, issued by the Electoral Registration Officer, Nedumangad Constituency, is one and the same person. I have embraced Hinduism from Christian, Cheramar Community as per Suddhi Certificate No. 28021/018, dated 19-6-2018, issued from Aryasamaj, Thiruvananthapuram with a new name Kunjumon. E. Hereafter I will be a member of Hindu, Cheramar Community and will be known by the name Kunjumon. E and will sign accordingly .

This change will come into effect in all records related to me.

Puthukkulangara,
21-6-2018.

CHRISTUDAS. E

NOTIFICATION

I, Prabha. J. S, Kiralikuzhi Veedu, Nallikuzhi, Paruthikuzhi P. O., Nedumangad Taluk, Thiruvananthapuram District, Pin-695 541, do hereby notify for the information of all authorities concerned and the public that my Community which is wrongly entered as Hindu, Cheramar in my S.S.L.C. Book No. E 776757 with Register No. 270397 of March 1986, is corrected as Christian, Cheramar vide Certificate No. B2-8471/18, dated 22-6-2018, issued by the Tahsildar, Nedumangad Taluk.

This correction will come into effect in all records related to me.

Paruthikuzhi,
18-7-2018.

PRABHA. J. S

NOTIFICATION

I, Manu. A. P, Kiralikuzhi Veedu, Nallikuzhi, Paruthikuzhi P. O., Nedumangad Taluk, Thiruvananthapuram District, Pin-695 541, do hereby notify for the information of all authorities concerned and the public that my Community which is wrongly entered as Hindu, Cheramar in my S. S. L. C. No. K - 328697 with Register No. 515446 of March 2010, is corrected as Christian, Cheramar vide Certificate No. B2-8472/18, dated 8-6-2018, issued by the Tahsildar, Nedumangad Taluk.

This correction will come into effect in all records related to me.

Paruthikuzhi,
18-7-2018.

MANU. A. P

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Sunila. T. R, Poovanchira Veedu, Irattakalunku, Koonthalloor P. O., Chirayinkeezhu Taluk, Thiruvananthapuram District, Pin-695 309, holder of S. S. L. C. Book No. J 167203 with Register No. 456965 of March 1998, have embraced Hinduism from Christian, Cheramar Community as per Suddhi Certificate No. 28051/018, dated 29-6-2018, issued from Aryasamaj, Thiruvananthapuram with the same name. Hereafter I will be a member of Hindu, Cheramar Community.

This change will come into effect in all records related to me.

Koonthalloor,
29-6-2018.

SUNILA. T. R

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Suchithra. S. R, Myladi Charuvila Puthen Veedu, Puliyaarakonam P. O., Kattakada Taluk, Thiruvananthapuram District, Pin-695 573, holder of S. S. L. C. No. F 552666 with Register No. 561953 of June 2006, have embraced Hinduism from Christian, Cheramar Community as per Suddhi Certificate No. 28056/018, dated 2-7-2018, issued from Aryasamaj, Thiruvananthapuram with the same name. Hereafter I will be a member of Hindu, Cheramar Community.

This change will come into effect in all records related to me.

Puliyaarakonam,
4-7-2018.

SUCHITHRA. S. R

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Midhun Kumar. J, Neervalikonam Mekkumkara Veedu, Manchemcode P. O., Kattakada Taluk, Thiruvananthapuram District, Pin-695 125, holder of S. S. L. C. No. R 185199 with Register No. 672413 of March 2016, have embraced Hinduism from Christian, Sambavar Community as per Suddhi Certificate No. 28003/018, dated 11-6-2018, issued from Aryasamaj, Thiruvananthapuram with the same name. Hereafter I will be a member of Hindu, Sambavar Community.

This change will come into effect in all records related to me.

Manchemcode,
23-6-2018.

MIDHUN KUMAR. J

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Pavithra. T, Neervalikonam Mekkumkara Veedu, Manchemcode P. O., Kattakada Taluk, Thiruvananthapuram District, Pin-695 125, holder of S. S. L. C. No. P 052934 with Register No. 562438 of March 2014, have embraced Hinduism from Christian, Sambavar Community as per Suddhi Certificate No. 28002/018, dated 11-6-2018, issued from Aryasamaj, Thiruvananthapuram with the same name. Hereafter I will be a member of Hindu, Sambavar Community.

This change will come into effect in all records related to me.

Manchemcode,
20-6-2018.

PAVITHRA. T

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Amal. A, A. L. S. House, Chilambra, Manchemcode P. O., Kattakada Taluk, Thiruvananthapuram District, Pin-695 125, holder of S. S. L. C. No. R 185156 with Register No. 672457 of March 2016, have embraced Hinduism from Christian, Cheramar Community as per Suddhi Certificate No. 28005/018, dated 11-6-2018, issued from Aryasamaj, Thiruvananthapuram with the same name. Hereafter I will be a member of Hindu, Cheramar Community.

This change will come into effect in all records related to me.

Manchemcode,
20-6-2018.

AMAL. A

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Ani. A, A. L. S. House, Ayanthikonam, Thekkumkara, Chilambra, Manchemcode P. O., Kattakada Taluk, Thiruvananthapuram District, Pin-695 125, holder of S. S. L. C. Book No. H 361861 with Register No. 124958 of March 1995, have embraced Hinduism from Christian, Cheramar Community as per Suddhi Certificate No. 28004/018, dated 11-6-2018, issued from Aryasamaj, Thiruvananthapuram with the same name.

It is further notified that my minor son Aromal. A, holder of S. S. L. C. No. T 275184 with Register No. 639580 of March 2018, has embraced Hinduism from Christian, Cheramar Community as per above Suddhi Certificate with the same name. Hereafter we will be members of Hindu, Cheramar Community.

The above changes will come into effect in all records related to us.

Manchemcode,
20-6-2018.

ANI. A

NOTIFICATION

I, Charles.B, Puthuvayal Puthen Veedu, Bhavana Nagar 137A, Kadappakkada P. O., Vadakkevila Village, Kollam Taluk, Kollam District, Pin-691 008, do hereby notify for the information of all authorities concerned and the public that my Community which is wrongly entered as Christian, Bharatha in my SSLC Book No. N 305446 with Register No. 153864 of March 2013 is corrected as Christian-Latin Catholic vide Certificate No. 11737/18/B7/K.Dis dated 4-7-2018 issued by the Tahsildar, Kollam Taluk.

This correction will come into effect in all records related to me.

Kollam,
5-7-2018.

CHARLES. B

NOTIFICATION

I, Sreeja R Nair, Preeja Bhavan, Kunnicoode P. O., Pathanapuram Taluk, Kollam District, Pin-691 508, do hereby notify for the information of all authorities concerned and the public that my minor daughter Alin Biju Joseph, holder of Secondary School Examination 2017 Class X, Certificate No. 1870889 with Roll No. 4331548 issued by the Controller of Examinations CBSE, New Delhi, Birth Certificate with Registration No. 3134/01 date of Registration 20-10-2001 issued by the Registrar of Births and Deaths, Punalur Municipality, known as Alin Biju in the Aadhar Card No. xxxxxxxxxxxxxx dated 19-12-2012 issued from Unique Identification Authority of India, known as Alin in the Ration Card No. 1209013819 (Sl. No. 6) dated 15-3-2017 issued by the Taluk Supply Officer, Pathanapuram is one and the same person. Hereafter I have changed her name as Aditya S Nair.

This change will come into effect in all records related to her.

Kunnicoode,
17-5-2018.

SREEJA R N AIR

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Shibin. D, Kunnuvila Bethel Veedu, Maicamine, Karavoor P. O., Pathanapuram Taluk, Kollam District, Pin-689 696, holder of S.S.L.C. No. R 592866 with Register No. 609754 of March 2016; Birth Certificate with Registration No. 1499/2000, date of Registration 28-5-2000, issued from Punalur Municipality; Aadhar No. xxxxxxxxxxxxxx, issued from Unique Identification Authority of India; Ration Card No. 1272074596 (Sl. No. 2), dated 15-3-2017, issued by the Taluk Supply Officer, Punalur, have changed my name as Shibin Daniel.

This change will come into effect in all records related to me.

Karavoor,
25-4-2018.

SHIBIN. D

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Raji. J, Rajesh Bhavan, Chandanappuram, Thiruvazhi, Elampal P. O., Punalur, Pathanapuram Taluk, Kollam District, Pin-691 322, holder of S. S. L. C. No. N 391234 with Register No. 175388 of March 2013, have embraced Christianity from Hindu, Paraya Community as per Baptism Certificate dated 4-7-2018, issued from The Pentecostal Mission Church, Pulamon, Kottarakara, Kollam, with the same name. Hereafter I will be a member of Christian, Paraya Community.

This change will come into effect in all records related to me.

Elampal,
16-7-2018.

RAJI. J

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Bindukumari. S, Biju Bhavanam, Erezha (N) Chettikulangara P. O., Alappuzha District, Pin-690 106, holder of SSLC Book No. A 229386 with Register No. 457209 of March 1989, Marriage Certificate with Registration No. 17/95, dated 1-2-1995 issued from Chettikulangara Grama Panchayat also known as Bindhukumari in the Ration Card No. 1421051471 (Sl. No. 3), dated 15-3-2017 issued from Taluk Supply Office, Mavelikara also as Bindu. R. Nair in the PAN Card with No. CPOP5905A issued from Income Tax Department, Govt. of India and also as Bindhu. R Nair in the Aadhar Card No. xxxxxxxxxxxxxx, dated 2-2-2012 issued from Unique Identification Authority of India in the Birth Certificates of my son R. Sreehari Nair (Registration No. D. 1665/97 date of Registration 12-5-1997) and my daughter Sreelakshmi. R. Nair (Registration No. 2236/2001, date of Registration 21-7-2001) both issued from Mavelikara Municipality is one and the same person. Hereafter I will be known by the name Bindhu R. Nair only.

This change will come into effect in all records related to me.

Chettikulangara.

BINDUKUMARI. S

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Alexander K.V, Ananda Vilasam, Ettumanoor P. O., Kottayam-686 631, holder of SSLC Book No. 73580, Register No. 11637 of September 1964 and as Alexander Varghese in the Aadhaar Card No. xxxxxxxxxxxxxx, issued by Unique Identification Authority of India, PAN Card No. ADRPV7168E, issued by Income Tax Department, Govt. of India, and also known as Alexzander Varghese in the Birth Certificate of my son Tony with Registration No. 1374, date of Registration 4-4-1998 issued by Registrar, Public Health Department, Municipal Corporation of Greater Bombay, is one and the same person. Hereafter I will be known by the name Alexander Varghese only.

This change will come into effect in all records related to me.

Ettumanoor,
29-6-2018.

ALEXANDER K. V

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Anandu Mohandas. A, Ezholickal House, Madappally P. O., Changanacherry, Kottayam-686 546, holder of SSLC No. P 323948, Register No. 446367 of March 2014, Higher Secondary Examination Certificate No. HSE 5/2016/114544 with Register No. 3114946 of March 2016 issued from Board of Higher Secondary Examination, Thiruvananthapuram, Govt. of Kerala, Course Certificate (BFA Painting) Admission No. 6714 dated 19-6-2017, issued by Principal, R.L.V. College of Music and Fine Arts, Tripunithura and as Anandhu Mohandas. A in the Birth Certificate with Registration No. 1348/1997, date of Registration 21-11-1997, issued by Registrar of Birth and Death, Vaikom Municipality, Aadhaar Card No. xxxxxxxxxxxx issued by Unique Identification Authority of India and also known as Anandhu Mohandas in the Ration Card No. 1524047235 (S1. No. 4) dated 24-12-2008, issued by Taluk Supply Officer, Changanassery is one and the same person. Hereafter I will be known by the name Anandhu Mohandas. A only and will sign accordingly.

This change will come into effect in all records related to me.

Madappally,
26-6-2018.

ANANDU MOHANDAS. A

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Molly K. K, Kalakettichira, Kallara Desam, Kallara P. O., Kottayam-686 611, holder of Extract of School Admission Register with Admission No. 1261, date of Admission 18-5-1977, issued by Headmistress, Vavar Memorial High School, Erumely, have embraced Hinduism from Christian, Cheramar Community as per Suddhi Certificate No. 28028/018, dated 25-6-2018, issued from Aryasamaj, Trivandrum with the same name. Hereafter I will be a member of Hindu, Cheramar Community.

This change will come into effect in all records related to me.

Kallara,
28-6-2018.

MOLLY K.K

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Ganga.P, Pallathazhathu House, Thammanam P. O., Ernakulam District, Pin-682 032, holder of Secondary School Examination (2014-16) Grade Sheet cum Certificate of Performance S. No. SSE/2016 1622846 with Registration No. T615/06512/0075 and Roll No. 4302837 dated 28-5-2016 issued from Central Board of Secondary Education, Delhi, All India Senior School Certificate

Examination 2018 S. No. SSCE/2018/0481548 with Roll No. 4820208 dated 26-5-2018 issued from Central Board of Secondary Education, Delhi, Aadhaar Card No. xxxxxxxxxxxx issued from Unique Identification Authority of India, Birth Certificate with Registration No. 3210 date of Registration 27-9-1999 issued by Health Supervisor, Corporation of Cochin have changed my name as Ganga Pavanan.

This change will come into effect in all records related to me.

Ponnurunni,
26-6-2018.

GANGA. P

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Janet Devika. P.D, Panakal House, 1/1354, K.B.Jacob Road, Fort Kochi, Ernakulam District, Pin-682 001, holder of SSLC No. R 490956 with Register No. 501190 of March 2016, Higher Secondary Examination Certificate No. HSE 3/2018/180138 with Register No. 5175454 of March 2018, issued from Board of Higher Secondary Examination, Kerala, Birth Certificate with Registration No. 2625 date of Registration 12-7-2000 issued by Asst. Health Officer Corporation of Kochi, also known as Janet Devika Panakal in the Aadhaar Card No. xxxxxxxxxxxx issued from Unique Identification Authority of India, is one and the same person. Hereafter I will be known by the name Janet Devika Panakal only.

This change will come into effect in all records related to me.

Fort Kochi,
2-7-2018.

JANET DEVIKA. P.D

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Sini Joseph, 'Hariprasadam', Valiyathara Temple Road, Pavamkulangara, Thekumbagom, Tripunithura, Ernakulam District, Pin-682 301, holder of S. S. L. C. Book No. D 067058 with Register No. 256992 of March 1991; Marriage Certificate dated 10-2-2005, issued by Marriage Officer, Sub Registrar Office, Tripunithura, also known as Sini in the Electoral Identity Card No. KTZ1330018, dated 25-3-2001, issued by the Electoral Registration Officer, Vaikom LA Constituency, is one and the same person. I have embraced Hindu Religion from Christian Syrian Catholic Community as per Religion Conversion Certificate No. 729, dated 26-3-2018, issued from Sreeramadasa Mission Universal Society, Sreeneelakandapuram, Thiruvananthapuram, with a new name Lakshmi N. Pillai. Hereafter I will be a member of Hindu Religion and have changed my name as Lakshmi Nishad consequent on my marriage and will sign accordingly.

This change will come into effect in all records related to me.

Tripunithura,
22-6-2018.

SINI JOSEPH

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Sibil Bhasi, Veliath House, Puthuvype P. O., Ernakulam District, Pin-682 508, now employed as Civil Police Officer in Police Department Kerala and holder of S. S. L. C. No. C 424713 with Register No. 607185 of March 2002, Higher Secondary Examination (Class XII) HSE No. 0400082 with Register No. 1120049 of March 2004 issued from Board of Higher Secondary Examination Kerala, HSE No. 0131305 with Register No. 1120049 of June 2004 (SA Y), Degree of Bachelor of Science Certificate No. 5576 with Register No. 36041 March 2008 issued from Mahatma Gandhi University Kottayam, Desk Top Publishing (DTP) Certificate date of issue 10th January 2005 issued from Kerala Telegraphy & Wireless Institute, Ernakulam, Sanitary Inspector's Diploma Certificate No. 2783 issued from Board of Studies and Examination AIILSG, Mumbai, NCC Certificate "B" Sl. No. KRL/B-CERT/NAVY/07/29146 issued by Dy. Director General, National Cadet Corps, Govt. of India, NCC Certificate "C" Sl. No. 146/08 29146 issued by Dy. Director General, National Cadet Corps, Govt. of India, Kerala Police Sannad Sl. No. 308/2011 issued by Commandant KAP 1 Bn.R.V. Puram Thrissur, Driving Licence No. ENP/4233/05 date of issue 14-10-2005 issued by Assistant Licensing Authority, N. Paravur, Election Identity Card No. BKL1577998 dated 21-4-2007 issued by Electoral Registration Officer, Narakkal LA Constituency, Aadhaar Card No. xxxxxxxxxxxx issued from Unique Identification Authority of India, P AN Card No. BWMPB5145A issued from Income Tax Department Government of India, Resident Identity Card No. 3201 6198 6012 2529 issued by Registrar General of Citizen Registration, Government of India, in the Ration Card (at Sl. No. 2) No. 1735044132 dated 15-3-2017 issued by Taluk Supply Officer Kochi have embraced Islam Religion from Hindu Araya Community vide Discharge Certificate No. 6728 dated 15-1-2018 issued from the Therbiyathul Islam Sabha, Calicut with a new name Sibil Fazil. Hereafter I will be a member of Islam Religion and will known by the name Sibil Fazil only.

This change will come into effect in all the records related to me.

Puthuvype,
4-7-2018.

SIBIL BHASI

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Sanal Kumar. E. S., Ettungapady House, Manickamangalam P. O., Kalady, Ernakulam District, Pin-683 574, holder of Duplicate S. S. L. C. Book No. J 00815 with Register No. 157468 of March 1997, Graduate of The Institution of Engineers (India), Certificate No. ST480991-8 dated 29-10-2017 issued by Secretary & Director General The Institution of Engineers (India) Kolkata, in the

Aadhaar Card No. xxxxxxxxxxxx issued from Unique Identification Authority of India, Driving Licence No. 40/3790/2000 dated 19-5-2018 issued by Asst. LA Angamaly, known as Sanalkumar . E. S in the National Trade Certificate with S. No. (N. T. C) 1999/F 669482 of July 1999 issued by Secretary, National Council for Vocational Training, in the Diploma in Mechanical Engineering Certificate Sl. No. 129018 with Register No. 82020445 of April 2005 issued by Joint Controller of Technical Examinations (Kerala), in the Birth Certificate with Registration No. 1003 date of Registration 26-6-1982 issued by Registrar of Births & Deaths Municipal Office Angamaly, known as Sanalkumar in the Election Identity Card No. GVM1400472 dated 2-1-2001 issued by Electoral Registration Officer, Angamaly LA Constituency, in the P AN Card No. DDXPS5064K issued from Income Tax Department Govt. of India, known as E. S. Sanalkumar in the Ration Card No. 1736038516 dated 15-3-2017 issued by Taluk Supply Office, Aluva, known as Sanal Kumar Ettungapady Sadanandan in the Passport No. L9540666 issued by Regional Passport Office, Cochin is one and the same person. Hereafter I have changed my name as Sreeram Sanal Kumar E.

This change will come into effect in all records related to me.

Kalady,
11-6-2018.

SANAL KUMAR. E. S.

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Nikhil A. S., Athappilly House, Sreemoolanagaram P. O., Vadakkumbhagom, Aluva, Ernakulam-683 571, holder of School Admission Register Extract with Admission No. 5337, date of Admission 22-5-2012 issued by Headmaster, G. H. S. S. N. Paravoor, Ernakulam, Birth Certificate with Registration No. 2143/1997, date of Registration 21-5-1997 issued by Registrar of Births and Deaths, Aluva Municipality, also known as Nikhil A. D. in the Aadhaar Card No. xxxxxxxxxxxx issued from Unique Identification Authority of India, and as Nikhil (at Sl. No. 3) in the Ration Card No. 1736049542 dated 15-3-2017 issued by the Taluk Supply Officer, Aluva is one and the same person. I have embraced Islam Religion from Christian-Roman Catholic Community vide Discharge Certificate No. 6290 dated 22-7-2017 renewed on 20-3-2018 issued from The Therbiyathul Islam Sabha, P. I. Road, Mukhadar, Calicut-673 003, Kerala with a new name Nihal Muhammed. Hereafter I will be a member of Islam Religion and will be known by the name Nihal Muhammed only and will sign accordingly.

This change will come into effect in all records related to me.

Sreemoolanagaram,
3-7-2018.

NIKHIL A. S.

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Melbin. M. A, Madathumpady House, Josepuram, Angamaly P. O., Aluva Taluk, Ernakulam District, Pin-683 572, holder of S. S. L. C. No. K-473106 with Register No. 361443 of March 2010; Higher Secondary Examination Certificate No. HSE 1239951 with Register No. 8134716 of March 2012, issued from Board of Higher Secondary Examination, Government of Kerala; Birth Certificate with Registration No. 1254, date of Registration 12-6-1995, issued from Angamaly Municipality; Aadhaar No. xxxxxxxxxxxxxx, issued from Unique Identification Authority of India, also known as Melbin Antu in the Electoral Identity Card No. RZM0369439, dated 22-12-2014, issued by the Electoral Registration Officer, Angamaly Assembly Constituency, and known as Melbin in the Ration Card No. 1736026736 (Sl. No. 3), dated 15-3-2017, issued by the Taluk Supply Officer, Aluva, is one and the same person. Hereafter I have changed my name as Daya Gayathri consequent on change of my gender from male to female and will sign accordingly.

This change will come into effect in all records related to me.

Angamaly,
11-7-2018.

MELBIN. M. A

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, George Paul, Vettikuzhiyil House, Mudavoor P. O., Muvattupuzha, Ernakulam, Pin-686 669, holder of S. S. L. C. Book No. G 293275 with Register No. 222062 of March 1995, National Trade Certificate (Draughtsman Civil) Certificate Serial No. (N. T. C.) 2003 (S-5) with Certificate No. 250299 of July 2002, issued by Secretary, National Council for Vocational Training, Government of India, Duplicate Driving Licence No. 6/2170/2001, dated 9-1-2018 issued by the Assistant LA, Muvattupuzha, PAN Card with Permanent Account No. AKGPG3694N issued from Income Tax Department, Government of India, Aadhaar Card No. xxxxxxxxxxxxxx issued from Unique Identification Authority of India, Election Identity Card No. JJQ1271725 dated 20-9-2015 issued by the Electoral Registration Officer, Muvattupuzha LA Constituency, Passport No. P6736967 date of issue 31-1-2017 issued by Regional Passport Officer, Cochin have changed my name as George Vettikuzhi.

This change will come into effect in all records related to me.

Mudavoor,
29-6-2018.

GEORGE PAUL

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Priyarenjini. B. S, Veeppanattu House, Punnekkad, Keerampara P. O., Keerampara, Kothamangalam Taluk, Ernakulam District, Pin-686 691, holder of S. S. L. C. No. B 471028 with Register No. 656945 of March 2001; Higher Secondary Examination (Class XII) Certificate No. HSE 637318 with Register No. 750926 of March 2003, issued from Board of Higher Secondary Examination, Government of Kerala; Bachelor of Arts Degree Certificate Register No. 126430 of April 2006, issued from University of Kerala; Master of Arts Degree Certificate with Register No. HIS 060510/2008 of 2008, issued from University of Kerala; Diploma in Computer Management Certificate No. C9901, dated 15-7-2010, issued from Centre for Development of Advanced Computing, Aadhaar No. xxxxxxxxxxxxxx, issued from Unique Identification Authority of India; Permanent Account No. CCNPS4200H, issued from Income Tax Department, Government of India, also known as Priyarenjini BS in the Marriage Certificate with Registration No. 61/2016, date of Registration 26-11-2016, issued from Keerampara Grama Panchayat, known as Priya Renjini B. S in the Driving Licence No. 1/1255/2016, dated 2-2-2016, issued by the Asst. LA Thiruvananthapuram, and known as Priyarenjini. B. S in the Electoral Identity Card No. FVM1556836, dated 23-10-2015, issued by the Electoral Registration Officer, Vattiyoorkavu Assembly Constituency, is one and the same person. I have embraced Christian Religion from Hindu, Viswakarma Community as per Baptism Certificate dated 23-5-2018, issued from St. George Geth Seemon Jacobite Syrian Church, Punnekkad, Keerampara, Kothamangalam, with a new name Maria. Hereafter I will be a member of Christian Religion and have changed my name as Priya Bestin Paul consequent on my marriage.

This change will come into effect in all records related to me.

Keerampara,
13-7-2018.

PRIYARENJINI. B. S

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Hani Mole P. Kuriackose, Kunnathu Kalappurayil House, Kinginimattom P. O., Kolenchery, Pin-682 31 1, Ernakulam District, holder of SSLC Book No. A137238 with Register No. 153708 of March 1980, Senior Secondary School Examination Certificate S.No. A/11 30584 with Reg. No. 06/030571, Roll No. 090039103143 issued from National Institute of Open Schooling Noida, also known as Honey Paulose in the Ration Card No. 1738091446 dated 15-3-2017 issued by Taluk Supply Officer, Kunnathunadu, known as Haney in the Election Identity Card No. KL/18/078/285117 dated 23-5-1997 issued by the Electoral Registration Officer, Kunnathunadu Constituency and known as Haney Kuriakose in the Marriage Certificate dated 20-5-2017 issued from St. Peter's & St. Paul's Jacobite Syrian Church, Kolenchery is one and the same person. Hereafter I have changed my name as Haney Paulose consequent on my marriage.

This change will come into effect in all records related to me.

Kolenchery,
19-6-2018.

HANI MOLE P. K URIACKOSE

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I Vinu K. R., Kuttatty House, Potta P. O., Chalakudy Taluk, Thrissur District - 680 722, holder of S. S. L. C. Book No. E 390655 with Register No. 320665 of March 1992 issued from Board of Public Examinations, Govt. of Kerala in the Pre Degree Certificate No. 26051 with Register Number 77928 in the year April 1994 issued by Controller of Examinations. University of Calicut and in the B.A. Degree Certificate with Register Number 194541 of April 1997 issued by Vice Chancellor, M. G. University, known as Vinu in the Election Identity Card No. MZL1410307 dated 17-6-2002 issued by the Electoral Registration Officer, Chalakudy L.A. Constituency, known as Vinu Sheby in the Passport No. J 0892412 dated 24-11-2010 issued from Passport Office Cochin, in the Aadhaar Card No. xxxxxxxxxxxxxx issued from the Unique Identification Authority of India, in the Ration Card No. 1875105646 dated 15-3-2017 issued from Taluk Supply Office, Chalakudy, known as Vinu Shebin in the PAN Card No. AFQPV5254A issued from Income Tax Department Govt. of India also known as Vinu - Mariya in the Marriage Certificate Ref. No.71/2001 date of issue 11-7-2017 issued from St. Little Flower Church, Pottalirinjalakuda Diocese is one and the same person. I have embraced Christian from Hindu Religion as per Baptism Certificate with Register No. 68/2001 date of Baptism 13-9-2001 issued from Little Flower Church, Potta with a new name Vinu-Mariya. Hereafter I will be a member of Christian Religion and changed my name as Vinu Shebin consequent on my marriage.

This change will come into effect in all records related to me.

Potta,
27-6-2018.

VINU K. R.

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Gisha P. U., Kalapurakkal House, Potta P. O., Chalakudy Taluk, Thrissur District-680 722, holder of S. S. L. C. Book No. E 352172 with Reg. No. 317825 of March 1992 issued from Board of Public Examinations, Govt. of Kerala also known as Jisha in the Election Identity Card Number BSY 1349570 dated 19-4-2012 issued from Electoral Registration Officer, Chalakudy L. A. Constituency, in the Aadhaar Card No. xxxxxxxxxxxxxx issued from the Unique Identification Authority of India, and in the Ration Card No. 1875029184 dated 15-3-2017 issued from Taluk Supply Office, Chalakudy is one and the same person. Hereafter I have changed my name as Jisha P. U.

This change will come into effect in all records related to me.

Potta,
26-5-2018.

GISHA P. U.

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Janakarajan. K, Kadarala House, Mannur West P. O., Palakkad Taluk, Palakkad-678 642, holder of S. S. L. C. Book No. 105783 with Register No. 66664 of March 1976, with Register No. 29533 of October 1976, in the Aadhaar Card No. xxxxxxxxxxxxxx issued from UIDAI, Govt. of India, also known as Janakarajan in the Ration Card No. 1946045306 (Sl. No. 2), dated 15-3-2017 issued by the Taluk Supply Office, Palakkad, in the Election Identity Card No. FTR 1887777 dated 22-10-2015 of my wife Beena issued by the Electoral Registration Officer, 53 Kongad Constituency, in the Aadhaar Card No. xxxxxxxxxxxxxx of my wife Beena. M, in the Aadhaar Card No. xxxxxxxxxxxxxx of my daughter Nikkitha. K both the Aadhaar Cards issued from UIDAI, Govt. of India, known as J. Rajan in the Birth Certificate with Registration No. 199, date of Registration 19-3-1998 issued by the Sub Registrar, Birth & Death, Rural Zone-Najafgarh of my daughter Nikkitha. K in the Secondary School Examination (Session : 2012-14) Grade Sheet Cum Certificate of Performance No. SSE/2014 0969653 with Roll No. 4205689, dated 19-5-2014 of my daughter Nikkitha. K issued from Central Board of Secondary Education, Delhi and as Kadarale Janakarajan in the Passport No. M 4815713 dated 22-1-2015 issued by the Second Secretary (Consular), Embassy of India, Muscat is one and the same person. Hereafter, I will be known by the name Janakarajan. K only.

This change will come into effect in all records related to me.

Mannur West,
29-6-2018.

JANAKARAJAN. K

NOTIFICATION

I, Anil Kumar. S, Alayappadam House, Peruvemba P. O., Palakkad Taluk, Palakkad - 678 531, do hereby notify for the information of all authorities concerned and the public that my Community which is wrongly entered as Hindu-Cheruman in my S. S. L. C. No. 306016 with Register No. 324033 of March 1999 is corrected as Hindu-Parayan vide Certificate No. C1-2018/7103/9/500, dated 8-6-2018, issued by the Tahsildar, Palakkad Taluk.

This correction will come into effect in all records related to me.

Peruvemba,
30-6-2018.

ANIL KUMAR. S

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Sundaran Pandar Parambeth, Subaida Manzil, Mele Murali, Industrial Estate P. O., Puthuppariyaram, Palakkad-678 731, holder of S. S. L. C. Book No. A 731742 with Register No. 19609 of March 1974, with Register No. 218269 of April 1975, in the Pension Payment Order No. 0605223527, date of issue 20-4-2014 issued by the Senior DFM/PGT, Southern Railway, also known as P. P. Sundharan in the Aadhaar Card No. xxxxxxxxxxxxxx issued from UIDAI, Govt. of India, known as P. P. Sundaran in the LIC Policy No. 771865927, dated 30-5-2006 issued by the Sr. Branch Manager, LIC of India, Palakkad, known as Sundaran. P. P., in the PAN Card No. CEZPS6902N issued from Income Tax Department, Govt. of India, in the Discharge Certificate No. C 123/18, dated 21-3-2018 issued from Maunathul Islam Association, Ponnani, and as Sundaran in the Ration Card No. 1946088101, (Sl. No. 3) dated 15-3-2017 issued by the Taluk Supply Officer, Palakkad is one and the same person. I have embraced Islam Religion from Hindu Sambavar Community as per Discharge Certificate No. 123/18 dated 21-3-2018, renewed on 10-4-2018 issued from Maunathul Islam Association, Ponnani, Kerala with a new name Subair. P. P. Hereafter I will be a member of Islam Religion and will be known by the name Subair. P. P. only and will sign accordingly.

This change will come into effect in all records related to me.

Industrial Estate,
30-6-2018.

SUNDARAN PANDAR PARAMBETH

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Praveen, Praveena Nivas, Bemmanur, Paruthipully P. O., Alathur Taluk, Palakkad-678 573, holder of Secondary School Examination (Session 2013-15) Grade Sheet cum Certificate of Performance S. No. SSE/2015-0913654 dated 28-5-2015 with Roll No. 4350393 issued from Central Board of Secondary Education, Delhi, in the Birth Certificate with Registration No. 250/1999/04 date of Registration 24-5-1999 issued by the Commissioner,

Udhagamandalam Municipality, Tamilnadu, in the Ration Card No. 1950081430 (Sl. No. 2) dated 15-3-2017 issued by the Taluk Supply Officer, Alathur Taluk, in the Aadhaar Card No. xxxxxxxxxxxxxx issued from UIDAI, Govt. of India, in the Driving Licence No. 49/3923/2017 dated 31-8-2017 issued by the Asst. LA, Alathur, in the PAN Card No. BGRPV9735K issued from Income Tax Department, Govt. of India also known as Praveen Vijayakumaran in the Passport No. R1460157 dated 10-7-2017 issued by the Regional Passport Officer, Regional Passport Office, Cochin is one and the same person. Hereafter, I will be known by the name Praveen Vijayakumaran only and will sign accordingly.

The above changes will come into effect in all records related to me.

Paruthipully,
28-6-2018.

PRAVEEN

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Manjulal. P, Palattukulambu, Perumkunnam, Kuzhalmannam P. O., Alathur Taluk, Palakkad-678 702, holder of S. S. L. C. No. C-155979 with Register No. 171657 of March 2003, in the Aadhaar Card No. xxxxxxxxxxxxxx issued from UIDAI, Govt. of India, also known as Manjulal in the Birth Certificate of my son Kowsikan with Registration No. 3327/16 date of Registration 19-10-2016 issued by the Registrar of Births & Deaths, Vaniyangudi Grama Panchayat, Sivagangai, Govt. of Tamil Nadu, known as Manju Lal in the Ration Card No. 1950064360 (Sl. No. 7) dated 15-3-2017 issued by the Taluk Supply Officer, Alathur, and as Manjulal Pushpangathan in the Certificate of Marriage with Registration No. 252/2016 date of Registration 22-2-2016 issued by the Registrar of Birth & Death, Marriage (Common), Palakkad Municipality is one and the same person. Hereafter I have changed my name as Manoj. P and will sign accordingly.

This change will come into effect in all records related to me.

Kuzhalmannam,
30-6-2018.

MANJULAL. P

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Rajitha Kumari. R, Kuzhiyil House, R. Mangalam, Kannambra P. O., Alathur Taluk, Palakkad-678 686 holder of S. S. L. C. No. B152947 with Register No. 334648 of March 2001, in the Higher Secondary Examination (Class XII) Certificate No. HSE 689398 with Register No. 893640 of March 2003, issued from Board of Higher Secondary Examination, Govt. of Kerala, in the Bachelor of Arts Certificate No. 207363 with Register No. NNADAECR24 of April 2006 issued from Calicut University, also known as Rajitha Kumari. R in the Aadhaar Card No. xxxxxxxxxxxxxx issued from UIDAI, Govt. of India, known as Rajithakumari. R in the Election Identity Card No. DL V1681303 dated 2-2-2005 issued by the Electoral Registration Officer, Alathur LA Constituency, known as Rajithakumari in the Ration Card No. 1950080563 (Sl. No. 2) dated 15-3-2017 issued by the Taluk Supply Officer, Alathur and as Rajitha R Nair in the PAN Card No. BBEPR7921R issued from Income Tax Department, Govt. of India is one and the same person. Hereafter I have changed my name as Rajitha. R and will sign accordingly .

This change will come into effect in all records related to me.

Kannambra,
3-7-2018.

RAJITHA KUMARI. R

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Nirmala. K, "Niranjana", behind P & T Quarters, Palappuram P. O., Ottapalam Taluk, Palakkad-679 103, holder of S. S. L. C. Book No. A667004 with Register No. 59670 of April 1974, also known as K. Nirmala in the Marriage Certificate with Registration No. 24/77, date of Registration 3-2-1977 issued by the Local Registrar and Executive Officer, Guruvayur Township Committee, known as Nirmala in the Ration Card No. 1948157066 (Sl. No. 1) dated 15-3-2017 issued by the Taluk Supply Officer, Ottapalam, in the Birth Certificate of my son

Rejith. N. R with Registration No. 560/77, date of Registration 30-11-1977 issued by the Executive Officer and Registrar of Births and Deaths, Pazhayanoor Panchayat, in the SSLC Book No. F 215655 with Register No. 323308 of March 1993 of my son Rejith. N. R. and as Nirmala Ramakumaran in the Aadhaar Card No. xxxxxxxxxxxxxx dated 6-3-2018 issued from UIDAI, Govt. of India, in the Election Identity Card No. WKT0037812 dated 29-5-2018 issued by the Electoral Registration Officer, Ottapalam LA Constituency, in the PAN Card No. ALRPN0853G issued from Income Tax Department, Govt. of India is one and the same person. Hereafter I will be known by the name Nirmala Ramakumaran only and will sign accordingly .

This change will come into effect in all records related to me.

Palappuram,
27-6-2018.

NIRMALA. K

**COCHIN UNIVERSITY OF SCIENCE AND
TECHNOLOGY**

NOTIFICATION

No. EL. 23(2)/Notifications/2008(P. F.)-II
1st August 2018.

It is hereby notified that the Hon'ble Chancellor has been pleased to nominate Dr . Ashok.V, Outstanding Scientist, Vikram Sarabhai Space Centre (VSSC), Thiruvananthapuram to the Academic Council of the University as the representative of Indian Space Research Organisation (ISRO) in accordance with Section 23(2) "Nominated Members (iv)" of Cochin University of Science and Technology Act, 1986.

The term of Office of the above member shall be for a period of two years with effect from 19-6-2018, subject to the provisions, contained in the Cochin University of Science and Technology Act, 1986 (31 of 1986) and Statutes thereunder.

DR. DAVID PETER. S.
Kochi-22. *Registrar.*